

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Arb. Appeal No.26 of 2007**

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M/s. Ex-Servicemen Chotanagpur Carrier Pvt. Limited  
..... Appellant

*Versus*

Central Coalfield Limited ..... Respondent

*With*

**Arb. Appeal No.27 of 2007**

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M/s. Pushpak Transport Company (India) Pvt. Limited  
..... Appellant

*Versus*

Central Coalfield Limited ..... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellants : Mr. Pandey Neeraj Rai, Advocate  
For the Respondents : Mr. A. K. Srivastava, Advocate

**Order No.13 Dated- 09.07.2020**

Heard the parties through video conferencing.

Heard the reply on points of law by the appellant in part.

With the consent of both the parties, list these appeals on 15.07.2020.

Animesh/

**(Anil Kumar Choudhary, J.)**